

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 10th October 2023 is published together with Statement of Objects and Reasons for general information:—

L.A Bill No. 25 of 2023

A BILL TO AMEND THE TAMIL NADU PRIVATE UNIVERSITIES ACT, 2019.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-fourth Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Private Universities (Amendment) Act, 2023. Short title and Commencement.

(2) It shall come into force at once.

Tamil Nadu Act
14 of 2019.

2. For section 9 of the Tamil Nadu Private Universities Act, 2019 (hereinafter referred to as the principal Act), the following section shall be substituted, namely:— Substitution of section 9.

“9. Amendment to Schedule.—(1) The Government shall, by notification, include the name of the University in the Schedule and upon issue of such notification, the Schedule shall be deemed to be amended accordingly.

(2) Notwithstanding anything contained in sub-section (1), where a notification has been issued under sub-section (1), there shall, unless the notification is in the meantime rescinded, be introduced in the Legislative Assembly, as soon as may be, but in any case during the next session of the Legislative Assembly following the date of issue of the notification, a Bill to give effect to the inclusion of the name of the University in the Schedule and the notification shall cease to have effect when such Bill becomes a law:

Provided that if the notification under sub-section (1) has been issued, when the Legislative Assembly is in session, such a Bill shall be introduced in the Legislative Assembly during that session.”.

3. For the Schedule to the principal Act, the following Schedule shall be substituted, namely:— Substitution of Schedule.

“THE SCHEDULE.
(See sections 3 and 9)

Serial Number	Name and location (address) of Private Universities.	Date of establishment of Private Universities.	Name and address of sponsoring bodies.	Details of registration of sponsoring bodies.
(1)	(2)	(3)	(4)	(5)
1.	Dhanalakshmi Srinivasan University, NH 45, Trichy Chennai Trunk Road, (Near Samayapuram Toll Plaza), Samayapuram Post, Mannachanallur Taluk, Trichy District -621 112.	20.01.2021	Tvl.Dhanalakshmi Srinivasan Charitable and Educational Trust, 274/C, Thuraiyur Road, Perambalur-621 212.	Registered as a Trust vide No.3 of 1994 of Book 4, Volume 38, Pages 111-118 on 21.01.1994 in the office of the Sub-Registrar of Perambalur, Tamil Nadu.

Serial Number	Name and location (address) of Private Universities.	Date of establishment of Private Universities.	Name and address of sponsoring bodies.	Details of registration of sponsoring bodies.
(1)	(2)	(3)	(4)	(5)
2.	Sree Anusuya University, Chennai-Trichy National Highways, Keezh Edayalam Village and Post, Tindivanam Taluk, Villupuram District – 604 302.	25.02.2021	Azvalgai Aaivu Maiyam, No.1, First Main Road, Kasturibai Nagar, Adyar, Chennai-600 020.	Registered as a Trust <i>vide</i> No.7 of 2017 of Book IV on 12.01.2017 in the office of the Sub Registrar, Adyar, Tamil Nadu.
3.	Sri Venkateswaraa University, Ettayapuram, Thoothukudi District.	26.02.2021	A.R.R. Charitable Trust, No.31 B, Jawaharlal Nehru Salai, (100 Ft.Road), Thirunagar, Vadapalani, Chennai-600 026.	Registered as a Trust <i>vide</i> No.525 of 2012 of Book 4, on 18.07.2012 in the office of the Sub-Registrar of Kodambakkam, Chennai, Tamil Nadu.
4.	NMV University, Muthuramalingapuram Village, Aruppukottai Taluk, Virudhunagar District.	26.02.2021	Veeraiyan Saraswathy Charitable Trust, No.103, Old No.51, Sampath Nagar, Main Road, Erode-638 011.	Registered as a Trust <i>vide</i> No.169 of 2015 of Book IV, on 27.07.2015 in the office of the Joint 2 Sub-Registrar of Erode Joint 1, Tamil Nadu.
5.	Jeppiaar University, Semmencherry Village, Shollinganallur Taluk, Chennai District- 600 119.	26.02.2021	Jeppiaar Educational Trust, New No.29A, Old No.12, Ganapathy Street, Royapettah, Chennai- 600 014.	Registered as a Trust <i>vide</i> No.100 of 1987 of Book 4, Volume 16, Pages 163 to 173 on 05.05.1987 in the office of the Sub-Registrar of Chennai Central Joint 1, Tamil Nadu.
6.	Takshashila University, Ongur (P.O.), Tindivanam (TK), Villupuram District-604 305.	27.05.2022	Mailam Subramaniya Swamy Foundation, No.54, Meenakshi Nagar, Poonthottam, Villupuram-605 602.	Registered as Company under the Companies Act, 2013 (Central Act 18 of 2013), on 13.10.2020 in the office of Registrar of Companies, Central Registration, Central Ministry of Corporate Affairs, Government of India and assigned Corporate Identity Number U80900TN2020NPL138600.
7.	Joy University, Raja Nagar, Alaganeri, Vadakkangulam, Radhapuram Taluk, Tirunelveli District – 627 116.	26.07.2022	Selvam Educational and Charitable Trust, Raja Nagar, Vadakkangulam, Tirunelveli, Tamil Nadu-627 116.	Registered as a Trust <i>vide</i> No.712 of 1985 of Book I on Volume 663 in the Sub-Registrar's Office, Panakudi.

STATEMENT OF OBJECTS AND REASONS.

The Tamil Nadu Private Universities Act, 2019 (Tamil Nadu Act 14 of 2019) enables the Government to permit the establishment of a Private University by any sponsoring body, by inclusion of the name of the University, its location and the details of the sponsoring body in the Schedule of the Act. Section 9 of the said Act provides for amending the Schedule by the Government, after satisfying that the sponsoring body has fulfilled the conditions of letter of intent. Accordingly, so far seven Private Universities have been included in the Schedule by amending it, by way of notifications.

2. The University Grants Commission has stated that section 2(f) of the University Grants Commission Act, 1956 (Central Act III of 1956) stipulates that a University means, a University established or incorporated by or under a Central Act or a Provincial Act or a State Act and includes any such institution, as may, in consultation with the University concerned, be recognized by the Commission. The University Grants Commission has, therefore, requested to get the aforesaid Private Universities established through separate Acts or to include the names of the Universities in the Schedule of the said Tamil Nadu Act 14 of 2019 through an Act of the State Legislature.

3. In view of the above and in order to protect the welfare of the student community, it has been proposed to amend the Tamil Nadu Private Universities Act, 2019 (Tamil Nadu Act 14 of 2019) so as to provide for inclusion of the said seven Private Universities in the Schedule of that Act and also to provide for introduction of a Bill in the Legislative Assembly, hereafter to amend the said Act, as soon as may be, to give effect to the inclusion of the name of the University in the Schedule, after issue of the Notification for the purpose.

4. The Bill seeks to give effect to the above decision.

DR. K. PONMUDY,
Minister for Higher Education.

Secretariat,
Chennai-600 009,
10th October 2023.

K. SRINIVASAN,
Secretary.